

**Micro, Small and Medium Enterprises development (Amendment) Bill, 2024
(Insertion of New Sections 10A and 10B) (Introduced)**

SHRI D. M. KATHIR ANAND (VELLORE): Sir, I beg to move for leave to introduce a Bill further to amend the Micro, Small and Medium Enterprises Development Act, 2006.

माननीय सभापति : प्रश्न यह है:

?कि खाद्य सुरक्षा और मानक अधिनियम, 2006 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।?

प्रस्ताव स्वीकृत हुआ ।

SHRI D. M. KATHIR ANAND: Sir, I introduce the Bill.

15.50 hrs